

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 10.04.2017

**ORDER NO. 56 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 49/2017 for CESTAT Mumbai** to the extent indicated below:-

**On 11.04.2017 at 02:30 PM**, Hon'ble Sh. M.V. Ravindran, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) will hear following ROM Application.

1. C/ROM/92218/2017 in A. No. C/85678/2015

**By Order**



**(A. Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**